

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

C.P. 986/252/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **29.08.2018**

NAME OF THE PARTIES: Mahalasa Enterprises Pvt. Ltd.

**v/s.**

ROC, Mumbai

SECTION OF COMPANIES ACT: 252 OF COMPANIES ACT, 2013

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**Order**

32. C.P. 986/252/(MB/2018)

None present. List this matter on 07.09.2018.

SD/-  
V. NALLASENAPATHY  
Member (Technical)

SD/-  
BHASKARA PANTULA MOHAN  
Member (Judicial)